

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Criminal Appeal No(s). 1307/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

GUDDI ALIAS GUDIYA

Respondent(s)

(FOR ADMISSION and I.R. and IA No.144000/2018-CONDONATION OF DELAY
IN FILING and IA No.144008/2018-EXEMPTION FROM FILING O.T.)

Date : 11-02-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ankit Pandey, Adv.
Rajya Vardhan Mall, Adv.
Mr. Shashank Shekhar Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on the sole respondent but none has
entered appearance.

Await original record from the High Court as well as Trial
Court. Reminder be issued.

List again on 4.4.2019.

ANIL LAXMAN PANSARE
Registrar